

## GOVERNMENT OF INDIA, MINISTRY OF FINANCE DEPARTMENT OF REVENUE OFFICE OF THE INDIRECT TAX OMBUDSMAN, CHENNAI 26/1, MAHATHMA GANDHI ROAD, NUNGAMBAKKAM, CHENNAI – 600 034.

## PUBLIC NOTICE NO 02/2014 DATED - 11 AUGUST 2014

Sub: Creation of email id for Ombudsman Chennai - Regarding.

Please refer to public notice no. 01/2014 dated 01 August 2014 regarding dispute Resolution and Tax-Payer Services through Indirect Tax Ombudsman – Chennai.

In the said public notice the email id of Ombudsman Chennai was not furnished. Now the office of Ombudsman Chennai have been allotted the following email id

## inditaxommanchn@nic.in

The Customs, Central Excise and Service Tax assesses, Importers, Exporters, Manufacturers, Service Providers and other members of Industry and Trade may make use of the above said email id for sending any complaints through electronic means as mentioned in the public notice no. 01/2014.

(S. SUBRAMANIAN)

Indirect Tax Ombudsman, Chennai

Department of Revenue Ministry of Finance